

One Stop Centre in all district headquarters of Tamil Nadu

306. SHRIMATI SASIKALA PUSHPA : Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that only 'One Stop Centre' has been set up under 'ONE STOP CENTRE SCHEME' in the State of Tamil Nadu so far pursuant to Usha Mehra Commission recommendation, if so, the details thereof;

(b) whether Government will come forward to set up 'One Stop Centre' in all the District Head Quarters in the State of Tamil Nadu; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (c) The Usha Mehra Commission had recommended setting up of One Stop Crisis Centre. Taking this further, the Ministry of Women and Child Development formulated the scheme of Setting up One Stop Centre (OSC) to support women affected by violence which is being implemented since 1st April 2015. Under the scheme, it has been envisaged that One Stop Centres would be set up across the country in phased manner. In the first phase, one Centre was sanctioned per State/UT. In Tamil Nadu one proposal for setting up One Stop Centre was sanctioned for Chennai.

Further, 150 additional Centres are taken up in second phase during 2016-17. However, no proposal was received from Government of Tamil Nadu.

Rampant child marriages

307. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) in what manner the Ministry looks at the recent Census Report on decadal headcount revelation that child marriages are rampant in the country;

(b) the reasons why in spite of taking many steps more than 30 per cent of girls are married below 18 years of age;

(c) how the above figures can be compared with Census data of 2001; and

(d) States where child marriages are rampant in the country?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) Office of the Registrar General has informed that as